

# ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0005351/2023	GURU CHARAN NAIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KUCHINDA /260 /2016 SPL.JUDGE SAMBALPUR(Sambalpur) Spl/0000146/2020
2	BLAPL/0005352/2023	ALIMUL MALLICK VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /93 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000114/2023
3	BLAPL/0005353/2023	BISWANATH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BOLANGIR SADAR /141 /2013 A.D.J.,BOLANGIR(Balangir) SC/0000042/2014
4	BLAPL/0005354/2023	BIKI KUMAR NONIA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	ANGUL TOWN /186 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0000535/2023
5	BLAPL/0005355/2023	PINTU @ NADHA GOUDA @ PINRU VS STATE OF ODISHA	S.S.RAY (2) VS	GANGAPUR (ASKA) /206 /2021 A.D.J.,ASKA(Ganjam) ST/0000014/2022
6	BLAPL/0005356/2023	NANDALAL MUKESH VS STATE OF ODISHA	DEBASIS MISHRA VS	DHENKANAL TOWN /246 /2023 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000007/2023
7	BLAPL/0005357/2023	ANANTA KUMAR PRADHAN VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	EOW,BHUBANESWAR /7 /2023 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000270/2023
8	BLAPL/0005358/2023	RINKU PANGI @ RENGU VS STATE OF ODISHA	PREMRAJ GOUDA VS	CHITRAKONDA /163 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000182/2022
9	BLAPL/0005359/2023	SUSHANTA KU. SETHI VS STATE OF ODISHA	DHARMENDRA SETHY VS	SAHADEV KHUNTA /157 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000103/2023
10	BLAPL/0005360/2023	PRABODH DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KENDRAPARA /51 /2010 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara ) ST/0000026/2022
11	BLAPL/0005361/2023	A. KIRAN @ AULA KIRAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BALIAPAL /35 /2023 J.M.F.C.,BASTA(Baleshwar) CT/0000120/2023

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12	BLAPL/0005362/2023	SONU MAHATO VS STATE OF ODISHA	NILAKANTHA DAS VS	SUNDARGARH TOWN /224 /2022 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000113/2022
13	BLAPL/0005363/2023	BHIMA SODI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MATHILI /33 /2021 A.D.J.,MALKANGIRI(Malkangiri ) CT/0000027/2022
14	BLAPL/0005364/2023	KRUTIBAS MEHER VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	PADMAPUR /72 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000067/2023
15	BLAPL/0005365/2023	JUGAL MEHER VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	PADMAPUR /72 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000067/2023
16	BLAPL/0005366/2023	GANESWAR SAHU @ NATA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /293 /2017 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000446/2017
17	BLAPL/0005367/2023	N. HARISH @ NILAPU HARISH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PARLAKHEMUNDI /259 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) GR/0000609/2022
18	BLAPL/0005368/2023	N. HARISH @ NILAPU HARISH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PARLAKHEMUNDI /165 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) GR/0000395/2022
19	BLAPL/0005369/2023	N. HARISH @ NILAPU HARISH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PARLAKHEMUNDI /9 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) GR/0000024/2023
20	BLAPL/0005370/2023	N.HARISH @ NILAPU HARISH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PARLAKHEMUNDI /275 /2022 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) GR/0000648/2022
21	BLAPL/0005371/2023	N.HARISH @ NILAPU HARISH VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	PARLAKHEMUNDI /13 /2023 () //
22	BLAPL/0005372/2023	GARSON SABAR VS STATE OF ODISHA	A.BISWAL VS	/ /0 () //
23	BLAPL/0005373/2023	OMKAR NAYAK	SMRUTI RANJAN MOHAPATRA	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0005374/2023	PRASANTA KUMAR BEHERA	SATYA RANJAN MULIA	JAGATPUR /294 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0005375/2023	PANDU KUMAR BEHERA	SURENDRA KUMAR GARTIA	BINIKA /288 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0005376/2023	BULU @ SOMYA RANJAN JENA	KSHIROD KUMAR PAHIL	BINJHARPUR /342 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0005377/2023	ALOK KUMAR SAHOO	PUNIL KUMAR SWAIN	BHARATPUR PS /40 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0005378/2023	SIBA PRASAD GURU @ BHIKARI GURU	SIDHARTHA DAS	SAMBALPUR VIGILANCE /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0005379/2023	SUDARSAN NAHAK	PRATAP KUMAR NAYAK	PARJANG /520 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0005380/2023	MAHESH SUNA	JNYANANANDA PANDA	MUDANPUR RAMPUR /49 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0005381/2023	GOBINDA CHANDRA RANA	BIBHUTI BHUSAN BEHERA	BOLANGIR TOWN /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0005382/2023	SACHITRA DALEI	ANIRUDHA DAS	BALLIGUDA /18 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0005383/2023	SUBALA SETHI	PRATAP KUMAR NAYAK	PARJANG /520 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0005384/2023	BABUL BARIK	SIDDHARTH GOUTAM DAS	/ /0
		VS	VS	()

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35	BLAPL/0005385/2023	STATE OF ODISHA DINESH KUMAR BACHHAR VS	TUKUNA KUMAR MISHRA VS	// SEMILLIGUDA /37 /2023 ()
36	BLAPL/0005386/2023	STATE OF ODISHA BISWAJIT DAS VS	MOHENDRA KUMAR MOHAPATRO VS	// MAHILA P.S. BUXIBAZAR /50 /2023 ()
37	BLAPL/0005387/2023	STATE OF ODISHA SMARAK RANJAN PRADHAN VS	SATYBRATA DASH VS	// BADACHANA /32 /2022 ()
38	BLAPL/0005388/2023	STATE OF ODISHA DEBENDRA DEEP VS	ANIRUDHA DAS VS	// SONEPUR /163 /2022 ()
39	BLAPL/0005389/2023	STATE OF ODISHA DHRUBA NAG VS	NAKUL NAIK VS	// KESINGA /479 /2023 ()
40	BLAPL/0005390/2023	STATE OF ODISHA RAGHUNATH KHILLO VS	AMIT PRASAD BOSE VS	// SEMILLIGUDA /120 /2022 ()
41	BLAPL/0005391/2023	STATE OF ODISHA DILLIP GIRI VS	RABINDRANATH PRUSTY VS	// RENGALI /137 /2022 ()
42	BLAPL/0005392/2023	STATE OF ODISHA TUNA NAYAK VS	LAXMIDHAR MAHAPATRA VS	// CAPITAL P.S. /74 /2023 ()
43	BLAPL/0005393/2023	STATE OF ODISHA SUJIT PATTANDAR VS	SHUBHENDU KUMAR PARIDA VS	// //0 ()
44	BLAPL/0005394/2023	STATE OF ODISHA AJIT ANTURU VS	DEBASIS MISHRA VS	// //0 ()
45	CMAPL/0000376/2023	STATE OF ODISHA ANJANA MOHANTY VS SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	ADV. VS	// // ()

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46	CMAPL/0000377/2023	DHRUBA KUMAR JAIN VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// 0 //
47	CMAPL/0000378/2023	SALILA DAS VS DHIRENDRA KUMAR BEHERA	ADV. VS	// 0 //
48	CMP/0000544/2023	GANESWAR BAIDYA VS GOURI MANDAL	RAMAKRISHNA NAIK VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kendrapara ) CS/0000132/2020
49	CMP/0000545/2023	GAJENDRA MAHALI VS NIRMAL CHANDRA DAS	GOUTAM KUMAR ACHARYA VS	// 0 //
50	CMP/0000546/2023	SUBHANA CHANDRA PATRA VS STATE BANK OF INDIA, KANDHAMALA	SUJATA JENA VS	// 0 //
51	CONTC/0003325/2023	MAMATA MOHAPATRA VS SUSHANTA DAS, DIRECTOR , SECONDARY EDUCATION, ORISSA	ADV VS	// 0 //
52	CONTC/0003326/2023	LAMBODAR BHOI VS MAGAJ DHANAJI RAHSO, I.F.S.	ADV VS	// 0 //
53	CONTC/0003327/2023	BHAGABAN SAHU VS MAGAJ DHANAJI RAHSO, I.F.S.	ADV VS	// 0 //
54	CONTC/0003328/2023	CHIRANJIBI BISHI VS DR.UDAYNATH MAJHI, DISTRICT EDUCATION OFFICER, BOUDH	ADV VS	// 0 //
55	CONTC/0003329/2023	FAKIR MOHAN MOHAPATRA VS MAGAJ DHANAJI RAHSO, I.F.S.	ADV VS	// 0 //
56	CONTC/0003330/2023	DHANANJAYA JHANKAR VS MAGAJ DHANAJI RAHSO, I.F.S.	ADV VS	// 0 //
57	CONTC/0003331/2023	GIRIDHARI PRADHAN	ADV	//

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		VS	VS	0
58	CONTC/0003332/2023	MAGAJ DHANAJI RAHSO, I.F.S. SUDHASINDHU PRADHAN	ADV	//
		VS	VS	0
59	CONTC/0003333/2023	ANIL KUMAR PATTNAIK, LAND ACQUISITION OFFICER, BBSR SHREE MOHAN JHA	ADV	//
		VS	VS	0
60	CONTC/0003334/2023	SHEEL VARDHAN SINGH, I.P.S. HARIHAR MAJHI	JYOTSNARANI RATH	//
		VS	VS	0
61	CONTC/0003335/2023	CHANCHALA RANA, COLLECTOR AND DISTRICT MAGISTRATE, BOLANGIR SAHADEV NAYAK	ADV	//
		VS	VS	0
62	CONTC/0003336/2023	DEORANJAN KUMAR SINGH, I.A.S. KHRABDI BEHERA	ADV	//
		VS	VS	0
63	CONTC/0003337/2023	RATNAKAR SAHOO, CHIEF DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER, MALKANGIRI KHRABDI BEHERA	ADV	//
		VS	VS	0
64	CONTC/0003338/2023	SURENDRA KUMAR, I.A.S. BISWAJEET BEHERA	ADV	//
		VS	VS	0
65	CONTC/0003339/2023	DR. UDDHABA CHANDRA MAJHI, I.A.S. PRADIPTA KUMAR MOHANTY	ADV	//
		VS	VS	0
66	CONTC/0003340/2023	DR. MONA SHARMA, I.A.S. DHIRENDRA MALIK	SIDHARTHA MISHRA	//
		VS	VS	0
67	CONTC/0003341/2023	SIBA MALLICK SUJATA SARANGI	ADV	//
		VS	VS	0
68	CONTC/0003342/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK KHALESWAR SETHI	ADHIRAJ MOHANTY	//
		VS	VS	0

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69	CONTC/0003343/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL OF POLICE, CUTTACK ARATI SANDHA VS	ADV VS	// // 0
70	CONTC/0003344/2023	BIKASH CHANDRA MOHAPATRA, I.A.S. PABITRA MOHANTY VS	SIDHARTHA GOUTAM DAS VS	// // 0
71	CONTC/0003345/2023	ASHIS SINGH, I.P.S. BAISHAKHU PRADHAN VS	ADV VS	// // 0
72	CONTC/0003346/2023	PRATAP PRITIMAYEE, SUB COLLECTOR, CHAMPUA RITIK KUMAR BISWAL VS	BIBHUTI BHUSAN BEHERA VS	// // 0
73	CONTC/0003347/2023	ROOPA ROSHAN SAHOO, IAS MAMATA MAYEE MALL VS	ADV VS	// // 0
74	CONTC/0003348/2023	NURUL HOODA, MANAGER, CNH INDUSTRIAL CAPITAL PRIVATE LTD. SUBASH CHANDRA BARIK VS	ASHOK DAS VS	// // 0
75	CONTC/0003349/2023	ASWATHY S, COMMNR. CUM SECY., S AND ME DEPT.. ODISHA, BBSR. PRATIMA LAL VS	SOUMYA SEKHAR PARIDA VS	// // 0
76	CONTC/0003350/2023	STATE OF ODISHA SANTILATA JENA VS	adv. VS	// // 0
77	CONTC/0003351/2023	BISHNUPADA SETHI, I.A.S. SUSANTA KUMAR SWAIN VS	ADV VS	// // 0
78	CONTC/0003352/2023	NILAKANTHA BEHERA, TAHASILDAR, BADAMBA SIDDHARTHA DEY VS	ADV VS	// // 0
79	CONTC/0003353/2023	SANJAY KUMAR SINGH, I.A.S. NIRANJAN NANDA VS	ADV VS	// // 0
		BISHNUPADA SETHY, I.A.S.		//

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80	CONTC/0003354/2023	SASMITA PARIMANIK VS DIPTI RANJAN SETHI, OAS(S)	ADV VS	// ()
81	CRLA/0000528/2023	NIMESH SUNANI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // /0
82	CRLA/0000529/2023	NIMAIN SAHU VS STATE OF ODISHA	SUSAMPAD HOTA VS	PADAMPUR /37 /2023 () //
83	CRLA/0000530/2023	GURUPRASAD KARNA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	MANAMUNDA /124 /2021 () //
84	CRLA/0000531/2023	DURGA PRASANNA MISHRA VS STATE OF ODISHA (OPID)	CHIRANJEEV BIDYABHUSHAN VS	EOW,BHUBANESWAR /3 /2018 () //
85	CRLA/0000532/2023	DIBAKARA SAHU VS STATE OF ODISHA(VIG.)	MOHENDRA KUMAR MOHAPATRO VS	KORAPUT VIGILANCE /33 /2017 () //
86	CRLA/0000533/2023	BHIMA BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR SADAR /422 /2022 () //
87	CRLMA/0000152/2023	AKSHAYA KUMAR MALLICK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	NIMAPADA /295 /2022 () //
88	CRLMC/0002315/2023	AUJWALYA KUMAR JENA@AUJALYA KUMAR JENAS VS SAPAN KUMAR PAL	SMRUTI RANJAN MOHAPATRA VS	MANGALA BAG /256 /2021 () //
89	CRLMC/0002316/2023	SUBHAM DAS @ SUBHAM DAS MANGARAJ VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /293 /2017 () //
90	CRLMC/0002317/2023	SUBIR RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHHEND /24 /2017 S.D.J.M.,PANPOSH(Sundargarh) GR/0000403/2017
91	CRLMC/0002318/2023	RABI@RABINDRA BEHERA	SMRUTI RANJAN ROUT	ASKA /197 /2009



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92	CRLMC/0002319/2023	STATE OF ODISHA UPENDRA SWAIN	RAGHUNATH DAS MOHAPATRA	// / /0
		VS	VS	()
93	CRLMC/0002320/2023	STATE OF ODISHA NISHAMANI BARIK@TIKINA	SURYA NARAYAN MISHRA	// SATYABADI /312 /2020
		VS	VS	()
94	CRLMC/0002321/2023	STATE OF ODISHA SUSANTA KUMAR MOHANTY	GANGADHAR SAMAL	// / /0
		VS	VS	()
95	CRLMC/0002322/2023	STATE OF ODISHA DHANIA BENIA	TUKUNA KUMAR MISHRA	// BORIGUMMA /96 /2019
		VS	VS	()
96	CRLMC/0002323/2023	STATE OF ODISHA SWAGAT KUMAR MEHER	DEBADEEPTA SAHOO	// MALGODOWN /68 /2013
		VS	VS	()
97	CRLMC/0002324/2023	STATE OF ODISHA HAPPY @ SAUMYA PRAKASH KANUNGO	SOUBHAGYA SWAIN	// MALGODOWN /69 /2013
		VS	VS	()
98	CRLMC/0002325/2023	STATE OF ODISHA SUSHIL KUMAR PRADHAN	AMLAN SHAKTI PAUL	// KHURDA SADAR /4 /2017
		VS	VS	()
99	CRLMC/0002326/2023	STATE OF ODISHA BIKASH MOHANTY	UNMESH CHANDRA JENA	// BALASORE VIGILANCE /5 /2023
		VS	VS	()
100	CRLMC/0002327/2023	STATE OF ODISHA(VIG.) MADHAB DAS	JAGABANDHU SAHU	// CHANDAKA P.S. /118 /2019
		VS	VS	()
101	CRLMC/0002328/2023	SUSHAMA DAS BIJAYA DAS	PRASANTA KUMAR NANDA	// CHANDAKA P.S. /117 /2019
		VS	VS	()
102	CRLMC/0002329/2023	TRILOCHAN DAS RATIKANT TRIPATHY	SUBHRANSHU BHUSAN MOHANTY	// BALASORE TOWN /182 /2013
		VS	VS	()

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103	CRLMP/0000955/2023	GOVT OF ODISHA RINKI PRADHAN VS STATE OF ODISHA	BALAKRUSHNA RAY VS A.G.A.	// JODAPADAR /52 /2023 ()
104	CRLMP/0000956/2023	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// NANDIPADA /277 /2022 ()
105	CRLMP/0000957/2023	PRAFULLA SARANGI VS STATE	BYOMAKESH TRIPATHY VS	// / /0 ()
106	CRLMP/0000958/2023	MAMATA DAS VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
107	CRLMP/0000959/2023	MEENATI PANIGRAHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// / /0 ()
108	CRLMP/0000960/2023	MEENATI PANIGRAHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// / /0 ()
109	CRLMP/0000961/2023	GITA GANTAYAT VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// / /0 ()
110	CRLMP/0000962/2023	BHARAT PUSPARAG VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
111	CRLMP/0000963/2023	NAIBEDYA DAS VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// / /0 ()
112	CRLREV/0000253/2023	SAMBIT SAUGAT JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// DHAMNAGAR /284 /2021 ASST.SESIONS JUDGE(STC),BHADRAK(Bhadrak ) ST/0000098/2022
113	CRLREV/0000254/2023	ATALA TIRUPATI RAO @ ATALA MOHAN RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GURANDI /26 /2020 ()

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114	CRLREV/0000255/2023	RANJAN DAS VS SUJATA DAS	HARISH CHANDRA SAHOO VS	//0 0 //
115	CRLREV/0000256/2023	ANANTA DEHURY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SASON /104 /2022 0 //
116	FAO/0000223/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS BISWANATH PRADHAN	VEDANT INSURANCE COMPANY LTD. VS	// 0 //
117	FAO/0000224/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS PRASANTA NAYAK	VEDANT INSURANCE COMPANY LTD. VS	// 0 //
118	ITA/0000052/2023	PRINCIPAL COMMISSIONER OF INCOME TAX VS SHAILESH BHAYANI	TUSHAR KANTI SATAPATHY,SR.S.C(IT) VS	// 0 //
119	MACA/0000451/2023	MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD. VS SURENDRA SAHU	GENIUM COMPANY LTD. VS	// 0 //
120	MACA/0000452/2023	BRANCH MANAGER(LEGAL CLAIMS) SHRIRAM GENERAL INSURANCE COMPANY LTD. VS RASMIREKHA TRIPATHY	VEDANT INSURANCE COMPANY LTD. VS	// 0 //
121	MATA/0000161/2023	MANOJA KUMAR ROUT VS JYOTIREKHA SHAW	SUBAS CHANDRA DAS VS	// 0 //
122	MATA/0000162/2023	MAHAN @ BABULA BEHERA VS KUNI BEHERA	HRUDANANDA MOHAPATRA VS	// 0 //
123	MATA/0000163/2023	SUSHIL KUMAR BEHERA VS BULI@SWARNALATA BEHERA@DAS	SABYASACHI MISHRA VS	// 0 //
124	RPFAM/0000156/2023	P ARUNA RANI VS P.SOLEMAN RAJU	BISWAMBAR MOHANTY VS	// 0 //
125	RSA/0000187/2023	ASWINI KUMAR NAIK	PRASANT KUMAR KHUNTIA	//

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		VS	VS	0
126	RSA/0000188/2023	GOBARDHAN NAIK ASWINI KUMAR NAIK	PRASANT KUMAR KHUNTIA	//
		VS	VS	0
127	RSA/0000189/2023	GOBARDHAN NAIK ASWINI KUMAR NAIK	PRASANT KUMAR KHUNTIA	//
		VS	VS	0
128	RVWPET/0000175/2023	GOBARDHAN NAIK COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT DEPARTMENT	MANOJ KUMAR KHUNTIA	//
		VS	VS	0
129	RVWPET/0000176/2023	SITARAM DAKUA RABINDRANATH LENKA	SAMEER KUMAR DAS	//
		VS	VS	0
130	RVWPET/0000177/2023	CHRIST COLLEGE, CUTTACK M/S. TATA STEEL LIMITED	RONIT GHOSH	//
		VS	VS	0
131	RVWPET/0000178/2023	STATE OF ODISHA DIRECTOR,SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
132	TRP(C)/0000176/2023	I.V. CHANDRA SEKHAR RAO GAYATRI SATAPATHY	PRATAP KUMAR RAY	//
		VS	VS	0
133	TRP(C)/0000177/2023	SANTOSH KUMAR PANDA SANGITA GIRI @ SABITA GIRI	JAYADEBA BEHERA	//
		VS	VS	0
134	WA/0000981/2023	SIBA CHARAN GIRI STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	//
		VS	VS	0
135	WA/0000982/2023	RAMA CHANDRA SAHOO STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	//
		VS	VS	0
136	WA/0000983/2023	DR. BANASHREE JENA SECRETARY, WORKS DEPARTMENT,ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//
		VS	VS	0

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137	WA/0000984/2023	SANJIB KUMAR SAHOO SECRETARY, WORKS DEPARTMENT, ODISHA VS RAJKISHORE MOHARANA	SURYA NARAYAN PATNAIK, A.G.A VS	// // ()
138	WA/0000985/2023	STATE OF ODISHA VS BIJAY KUMAR SWAIN	SHAKTI PRASAD PANDA, A.G.A. VS	// // ()
139	WA/0000986/2023	STATE OF ODISHA VS UPAMANYU JENA	TARUN PATNAIK, A.S.C. VS	// // ()
140	WA/0000987/2023	STATE OF ODISHA VS CHITTARANJAN KHADIRATNA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// // ()
141	WA/0000988/2023	STATE OF ODISHA VS SANDHYARANI PANDA	TARUN PATNAIK, A.S.C. VS	// // ()
142	WA/0000989/2023	JAGAMOHAN BAITHARU VS BHOLESWARI DAS	GAGAN BIHARI SINGH VS	// // ()
143	WA/0000990/2023	GOURANGA CHARAN PADHAN VS STATE OF ODISHA	NRUSINGH CHARAN PATI VS	// // ()
144	WA/0000991/2023	STATE OF ODISHA VS HIREN KUMAR MISHRA	TARUN PATNAIK, A.S.C. VS	// // ()
145	WA/0000992/2023	STATE OF ODISHA VS DOLAMANI KUMBHAR	TARUN PATNAIK, A.G.A VS	// // ()
146	WA/0000993/2023	STATE OF ODISHA VS BANKANIDHI BARIK	TARUN PATNAIK, A.G.A VS	// // ()
147	WA/0000994/2023	STATE OF ODISHA VS SNIGDHARANI MOHAPATRA	TARUN PATNAIK, A.G.A VS	// // ()

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148	WA/0000995/2023	STATE OF ODISHA VS PITABAS PRADHAN	TARUN PATNAIK, A.S.C. VS	// 0 //
149	WA/0000996/2023	STATE OF ODISHA VS BALIA KHILAR	TARUN PATNAIK,A.G.A VS	// 0 //
150	WA/0000997/2023	STATE OF ODISHA VS LOKNATH JENA	TARUN PATNAIK,A.G.A VS	// 0 //
151	WA/0000998/2023	STATE OF ODISHA VS KANAKA MANJARI PATTNAIK	TARUN PATNAIK, A.S.C. VS	// 0 //
152	WP(C)/0015378/2023	SHISHIR KUMAR NAYAK VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
153	WP(C)/0015379/2023	SHAJI SIVADASAN VS GENERAL ADMINISTRATION DEPT., ODISHA	RANJAN KUMAR ROUT VS	// 0 //
154	WP(C)/0015380/2023	BANABASI PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
155	WP(C)/0015381/2023	ARTABANDHU ROUT VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
156	WP(C)/0015382/2023	PURUSOTTAM JANI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
157	WP(C)/0015383/2023	DIPAK KUMAR BHOI VS STATE OF ORISSA	AJAYA KUMAR JENA VS	// 0 //
158	WP(C)/0015384/2023	BANABASI PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
159	WP(C)/0015385/2023	TARINI CHARAN TRIPATHY	MIHIR KANTA RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0015386/2023	SAROJINI MOHANTY	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0015387/2023	BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0015388/2023	SARAT KUMAR BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0015389/2023	ARDU ARAKHITA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0015390/2023	BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0015391/2023	AKHAYA NAYAK	LALITENDU BHUYAN	//
		VS	VS	0
		UNION OF INDIA		//
166	WP(C)/0015392/2023	BANABASI PANDA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0015393/2023	ANUP KUMAR DAS	BIBHU PRASAD MOHANTY	//
		VS	VS	0
		SOUMYA SUCHARITA BEHERA		//
168	WP(C)/0015394/2023	RABINDRA KUMAR MAHAPATRA @ RABINDRA NATH MAHAPATRA	MIHIR KANTA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0015395/2023	M/S. P.DAS BALAJI JV	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0015396/2023	NITYANANDA BISWAL	MIHIR KANTA RATH	//
		VS	VS	0

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171	WP(C)/0015397/2023	STATE OF ODISHA BANABASI PANDA VS	ACHYUTANANDA PATTANAİK VS	// // 0
172	WP(C)/0015398/2023	STATE OF ODISHA TAPAN KUMAR MAHAKUD VS	LALITENDU BHUYAN VS	// // 0
173	WP(C)/0015399/2023	UNION OF INDIA GANESWAR PARIDA VS	TATHAGATA SAHOO VS	// // 0
174	WP(C)/0015400/2023	UNION OF INDIA SUDARSAN TRIPATHY VS	MIHIR KANTA RATH VS	// // 0
175	WP(C)/0015401/2023	STATE OF ODISHA PITABAS BEHERA VS	MIHIR KANTA RATH VS	// // 0
176	WP(C)/0015402/2023	STATE OF ODISHA PITABAS BEHERA VS	MIHIR KANTA RATH VS	// // 0
177	WP(C)/0015403/2023	STATE OF ODISHA RAJENDRA PRASAD PANDA VS	MIHIR KANTA RATH VS	// // 0
178	WP(C)/0015404/2023	STATE OF ODISHA TARUN KUMAR RATH VS	TATHAGATA SAHOO VS	// // 0
179	WP(C)/0015405/2023	UNION OF INDIA PITABASH NIAL VS	AKSHAYA KUMAR SAHOO VS	// // 0
180	WP(C)/0015406/2023	STATE OF ODISHA PARAMANANDA JANI @ DAS VS	AKSHAYA KUMAR SAHOO VS	// // 0
181	WP(C)/0015407/2023	STATE OF ODISHA TANKADHAR RANA VS	AKSHAYA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//



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182	WP(C)/0015408/2023	BHARAT NIAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
183	WP(C)/0015409/2023	BUDU SATNAMI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
184	WP(C)/0015410/2023	DAYASAGAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
185	WP(C)/0015411/2023	JAMUNA NIAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
186	WP(C)/0015412/2023	PITABASH NIAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
187	WP(C)/0015413/2023	TULARAM RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
188	WP(C)/0015414/2023	GHANASHYAM MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
189	WP(C)/0015415/2023	DHANASINGH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
190	WP(C)/0015416/2023	DULURAM MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
191	WP(C)/0015417/2023	SIBA RANA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
192	WP(C)/0015418/2023	RAESINGH MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
193	WP(C)/0015419/2023	BIGHNA PATEL	AKSHAYA KUMAR SAHOO	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0015420/2023	PABITRA RANA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0015421/2023	TRILOCHAN MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0015422/2023	SIBA ROUT	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0015423/2023	DHANSINGH MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0015424/2023	BHAGABAN MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0015425/2023	PITAMBAR MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0015426/2023	TIKARAM MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0015427/2023	BISHNU CHARAN MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0015428/2023	RABI NIAL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0015429/2023	CHHATRAPATI MAJHI	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0015430/2023	DASARU JAGAT	AKSHAYA KUMAR SAHOO	//
		VS	VS	0

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205	WP(C)/0015431/2023	STATE OF ODISHA BHARAT NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
206	WP(C)/0015432/2023	STATE OF ODISHA JADUMANI NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
207	WP(C)/0015433/2023	STATE OF ODISHA CHHATRAPATI MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
208	WP(C)/0015434/2023	STATE OF ODISHA SUNAPHULA NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
209	WP(C)/0015435/2023	STATE OF ODISHA JADUMANI NIAL VS	AKSHAYA KUMAR SAHOO VS	// // ()
210	WP(C)/0015436/2023	STATE OF ODISHA JALADHAR MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
211	WP(C)/0015437/2023	STATE OF ODISHA DHANSINGH MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
212	WP(C)/0015438/2023	STATE OF ODISHA SARASWATI MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
213	WP(C)/0015439/2023	STATE OF ODISHA BRAJARAJ MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
214	WP(C)/0015440/2023	STATE OF ODISHA DAYA SAGAR MAJHI VS	AKSHAYA KUMAR SAHOO VS	// // ()
215	WP(C)/0015441/2023	STATE OF ODISHA GOPINATH PATEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // () //

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216	WP(C)/0015442/2023	SAMALESWARI MUNDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// 0 //
217	WP(C)/0015443/2023	NARAYANA CHANDRA JENA VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
218	WP(C)/0015444/2023	GAGAN CHANDRA ROUT VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
219	WP(C)/0015445/2023	GENERAL MANAGER, MAHANADI COALFIELDS LTD, VS UNION OF INDIA	ANIL KUMAR MISHRA VS	// 0 //
220	WP(C)/0015446/2023	RATNAKAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
221	WP(C)/0015447/2023	PULAVARTI SEKHAR RAO @ P. SEKHAR RAO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
222	WP(C)/0015448/2023	GENERAL MANAGER, MAHANADI COALFIELDS LTD, VS UNION OF INDIA	ANIL KUMAR MISHRA VS	// 0 //
223	WP(C)/0015449/2023	CHANDRA SEKHAR MOHANTY VS TPCODL,BBSR	AMIT PRASAD BOSE VS	// 0 //
224	WP(C)/0015450/2023	DR. ASHOK KUMAR SAHOO VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
225	WP(C)/0015451/2023	P. MONALISA VS THE SUB-COLLECTOR, JAGATSINGHPUR	AMIT PRASAD BOSE VS	// 0 //
226	WP(C)/0015452/2023	BAIRAGI BAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA VS	// 0 //
227	WP(C)/0015453/2023	SWARNALATA BEHERA	MONOMOY BASU	//

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		VS	VS	0
228	WP(C)/0015454/2023	STATE OF ODISHA MANOJ KUMAR SAHU	PRASANNA KUMAR DASH	//
		VS	VS	0
229	WP(C)/0015455/2023	STATE OF ODISHA SUDHARMA BARIK	SATYA NARAYAN MISHRA 4	//
		VS	VS	0
230	WP(C)/0015456/2023	STATE OF ODISHA BIJAYA KUMAR SWAIN	LAMBODAR PRADHAN	//
		VS	VS	0
231	WP(C)/0015457/2023	STATE OF ODISHA RASHMI KANTA ROUT	SANGRAM KUMAR SINGH	//
		VS	VS	0
232	WP(C)/0015458/2023	UNION OF INDIA PRIYARANJAN PATRA	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
233	WP(C)/0015459/2023	STATE OF ODISHA AMAR PATTNAİK	DEEPAK KUMAR PANI	//
		VS	VS	0
234	WP(C)/0015460/2023	STATE OF ODISHA SURESH CHANDRA RANA	SAROJ KUMAR MISHRA	//
		VS	VS	0
235	WP(C)/0015461/2023	STATE OF ODISHA PADMA MANJARI DEVI	BIBEKANANDA BHUYAN	//
		VS	VS	0
236	WP(C)/0015462/2023	STATE OF ODISHA PADMA MANJARI DEVI	BIBEKANANDA BHUYAN	//
		VS	VS	0
237	WP(C)/0015463/2023	STATE OF ODISHA BAIRAGI CHARANA DASH	DHANESWAR BEHERA	//
		VS	VS	0
238	WP(C)/0015464/2023	STATE OF ODISHA PRAFULLA PANDA	DHANESWAR BEHERA	//
		VS	VS	0

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239	WP(C)/0015465/2023	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	MANOJ KUMAR MOHANTY VS	// // ()
240	WP(C)/0015466/2023	STATE OF ODISHA LATIKANTA BISWAL VS	SHASHI BHUSAN JENA VS	// // ()
241	WP(C)/0015467/2023	STATE OF ODISHA JAGANNATH PRATIHARI VS	DHANESWAR BEHERA VS	// // ()
242	WP(C)/0015468/2023	STATE OF ODISHA SARASWATI SISHU MANDIRA, CUTTACK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // ()
243	WP(C)/0015469/2023	STATE OF ODISHA MANJUSHREE MISHRA VS	DHANESWAR BEHERA VS	// // ()
244	WP(C)/0015470/2023	STATE OF ODISHA SUSHILA BEHURA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
245	WP(C)/0015471/2023	UNION OF INIDA M/S ORIENTAL ZIRCONIA, BBSR VS	PITAMBAR ACHARYA VS	// // ()
246	WP(C)/0015472/2023	IREL INDIA LTD., MUMBAI M/S. ACHARYA HARIHAR REGIONAL CENTRE FOR CANCER RESEARCH VS	GANESH KUMAR VS	// // ()
247	WP(C)/0015473/2023	ASSISTANT COMMISSIONER OF INCOME TAX PRAGATI PRAVA MOHAPATRA VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
248	WP(C)/0015474/2023	STATE OF ODISHA PRAKASH CHANDRA SUBUDHI VS	BHUBANESWAR PANIGRAHI VS	// // ()
249	WP(C)/0015475/2023	SECRETARY, ANIMAL HUSBANDARY AND VETERINARY SERVICES DEPTT. RAMESWAR NAYAK VS	BHAWANI SANKAR PANIGRAHI VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0015476/2023	ASHOK KUMAR MOHANTY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
251	WP(C)/0015477/2023	DEBRAJ SAHOO VS CUTTACK CENTRAL CO OPERATIVE BANK LTD., CUTTACK	PRAMOD KUMAR NAYAK VS	// 0 //
252	WP(C)/0015478/2023	SURESH CHANDRA SRICHANDAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
253	WP(C)/0015479/2023	RITA @ REETA DAS VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
254	WP(C)/0015480/2023	SABITA MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
255	WP(C)/0015481/2023	M/S. JAI JAWAN MOTORS, SONEPUR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
256	WP(C)/0015482/2023	SARMISTHA MALL VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
257	WP(C)/0015483/2023	RAJASHREE RATH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
258	WP(C)/0015484/2023	DURYODHAN PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
259	WP(C)/0015485/2023	SANDHYARANI JENA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
260	WP(C)/0015486/2023	RABINARAYAN MISHRA VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
261	WP(C)/0015487/2023	PARAMANANDA BHUYAN	LALIT KUMAR MAHARANA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0015488/2023	GOURANGA SETHY	PRAVAT KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0015489/2023	RUSHIBAR MAHANTA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0015490/2023	ASWINI KUMAR PANDITRAY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0015491/2023	RAGHUNATH DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0015492/2023	LAXMIDHAR BISWAL	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0015493/2023	RAJESH KUMAR ROUT	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0015494/2023	KAILASH CHANDRA MOHAPATRA	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0015495/2023	SAROJA KANTA BEHERA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0015496/2023	RADHA MOHAN MOHANTY	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0015497/2023	ARABINDA DASH	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0015498/2023	LAXMIDHAR PAL	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0015499/2023	STATE POLLUTION CONTROL BOARD,ODISHA MANINDRA KUMAR NANDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // 0 //
274	WP(C)/0015500/2023	PRATAP KUMAR PRADHAN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
275	WP(C)/0015501/2023	JAMBESWAR SAMANTARAY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
276	WP(C)/0015502/2023	SATYENDRA NARAYAN CHAND VS MD, NINL, JAJPUR	SUBRATA KUMAR MOHANTY VS	// 0 //
277	WP(C)/0015503/2023	BIJAYA KUMAR DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
278	WP(C)/0015504/2023	M/S.KBM CONSTRUCTION, PURI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
279	WP(C)/0015505/2023	SANTILATA DEBI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
280	WP(C)/0015506/2023	KAILASH CH. PRADHAN VS STATE OF ODISHA	SAILESH NARAYAN BISWAL VS	// 0 //
281	WP(C)/0015507/2023	BHAGIRATHI JENA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
282	WP(C)/0015508/2023	NILAKANTHA PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
283	WP(C)/0015509/2023	KELU CHARAN RANASINGH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0015510/2023	NILAKANTHA SAHOO VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
285	WP(C)/0015511/2023	RAJKISHORE ROUT VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
286	WP(C)/0015512/2023	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
287	WP(C)/0015513/2023	SAMARA SAMAL VS THE COMMNR., CONSOLIDATION AND SETTLEMENT, ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
288	WP(C)/0015514/2023	SUCHISMITA MISHRA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
289	WP(C)/0015515/2023	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
290	WP(C)/0015516/2023	SATYABHAMA BEHERA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
291	WP(C)/0015517/2023	MANJU PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
292	WP(C)/0015518/2023	TUSAR RANJAN SADANGI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
293	WP(C)/0015519/2023	MANINDRA NATH BEPARI VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
294	WP(C)/0015520/2023	KIRUTHIKA P VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
295	WP(C)/0015521/2023	BRUNDABAN MAHAR @ NAYAK	LAXMAN BHOI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0015522/2023	GOVT. OF ODISHA ASHISH PATRNAIK	SIDHARTHA DAS	//
		VS	VS	0
297	WP(C)/0015523/2023	COLLECTOR, BARGARH TAPASWINI MOHANTY	HRUDANANDA MOHAPATRA	//
		VS	VS	0
298	WP(C)/0015524/2023	STATE OF ODISHA SARADA PRASANA DAS	BHABANI SHANKAR DASPARIDA	//
		VS	VS	0
299	WP(C)/0015525/2023	STATE OF ODISHA GHAZALA SALIM	RAMAKRISHNA NAIK	//
		VS	VS	0
300	WP(C)/0015526/2023	STATE OF ODISHA NITASHA ESTATE MANAGEMENT PVT. LTD., BBSR	SATYABADI MANTRY	//
		VS	VS	0
301	WP(C)/0015527/2023	STATE OF ODISHA AKRITI	KSHIROD KUMAR SAHOO	//
		VS	VS	0
302	WP(C)/0015528/2023	ASSESSING OFFICER, A.U. OF N.F.A.C. CENTRE, NEW DELHI RAMESH CHANDRA MOHANTA	SOUMYA MISHRA	//
		VS	VS	0
303	WP(C)/0015529/2023	STATE OF ODISHA AMIYA KUMAR MOHAPATRA	SOUMYA MISHRA	//
		VS	VS	0
304	WP(C)/0015530/2023	STATE OF ODISHA RAMESH CHANDRA BEHERA	KARUNAKAR RATH	//
		VS	VS	0
305	WP(C)/0015531/2023	STATE OF ODISHA AYUSHMAN SINGH LOHAR	PRATAP CHANDRA CHHINCHANI	//
		VS	VS	0
306	WP(C)/0015532/2023	SITA DURA NIBEDITA MALLIK	T.DHIREN KUMAR DORA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
307	WP(C)/0015533/2023	STATE OF ODISHA GADADHAR CHOUDHURY VS	SANJAY KUMAR PRADHAN VS	// // ()
308	WP(C)/0015534/2023	STATE OF ODISHA DAMAYANTI SETHI VS	HEMANTA KUMAR TRIPATHY VS	// // ()
309	WP(C)/0015535/2023	COMMNR. CUM SECY. PANCHAYATIRAJ DEPT. BBSR DURGA PRASAD MAJHI VS	SATYAJIT SAMAL VS	// // ()
310	WP(C)/0015536/2023	STATE OF ODISHA KUNAL PATRA VS	KOUSIK ANANDA GURU VS	// // ()
311	WP(C)/0015537/2023	STATE OF ODISHA RAJABALLAV JAGADEV VS	PABITRA KUMAR BEHERA VS	// // ()
312	WP(C)/0015538/2023	STATE OF ODISHA BIMBADHAR RAO VS	DURGESH NARAYAN RATH VS	// // ()
313	WP(C)/0015539/2023	STATE OF ODISHA SILANANDA KRUPA CHAMPIA VS	DURGESH NARAYAN RATH VS	// // ()
314	WP(C)/0015540/2023	STATE OF ODISHA BHAGABAT PRASAD BHATTA VS	KOUSIK ANANDA GURU VS	// // ()
315	WP(C)/0015541/2023	BANK OF MAHARASTRA, BBSR BRANCH MOHAN CHARAN BHOI VS	DURGESH NARAYAN RATH VS	// // ()
316	WP(C)/0015542/2023	STATE OF ODISHA AJIT KUMAR PADHY VS	SHARMISTHA SAMAL VS	// // ()
317	WP(C)/0015543/2023	STATE OF ODISHA AJIT KUMAR KUJUR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0015544/2023	MAMATA METAL AND STEELS PVT. LTD.,CUTTACKKANANBALA ROY CHOUDHURY VS PRINCIPAL COMMISSIONER OF INCOME TAX, BBSR	VS	// 0 //
319	WP(C)/0015545/2023	RADHA KRUSHNA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0015546/2023	SITA BARUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
321	WP(C)/0015547/2023	BHASKAR BEHERA VS STATE OF ODISHA3	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0015548/2023	CHINTAMANI BARIHA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
323	WP(C)/0015549/2023	DIBAKAR DAKUA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0015550/2023	LAXMI PRASAD DASH VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
325	WP(C)/0015551/2023	LIBIYAN MUNDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
326	WP(C)/0015552/2023	DEBABRATA BARAD VS THE SECY. HEALTH AND FAMILY WELFARE DEPT. BBSR	PRADEEP KUMAR MOHANTY VS	// 0 //
327	WP(C)/0015553/2023	DHIRENDRA PARIDA VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
328	WP(C)/0015554/2023	RAMESH KUMAR MOHARANA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
329	WP(C)/0015555/2023	KRUSHNA CHANDRA NAYAK	ASHOK KUMAR ROUT	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0015556/2023	R.T.O.,GANJAM KRUSHNA CHANDRA NAYAK	ASHOK KUMAR ROUT	//
		VS	VS	0
331	WP(C)/0015557/2023	R.T.O.,GANJAM KRUSHNA CHANDRA NAYAK	ASHOK KUMAR ROUT	//
		VS	VS	0
332	WP(C)/0015558/2023	R.T.O.,GANJAM KSHIRODRA BIHARI DASH	BHABA RANJAN KAR	//
		VS	VS	0
333	WP(C)/0015559/2023	GOVT. OF ODISHA PUSPANJALI GAANA	RUDRA PRASAD KAR	//
		VS	VS	0
334	WP(C)/0015560/2023	STATE OF ODISHA NAMITA DASH	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
335	WP(C)/0015561/2023	THE PRINCIPAL SECY. GOVT. OF ODISHA, BBSR SATYABHAMA PANDA	LAMBODAR PRADHAN	//
		VS	VS	0
336	WP(C)/0015562/2023	STATE OF ODISHA MINA MISHRA	NRUSINGH CH. ROUT	//
		VS	VS	0
337	WP(C)/0015563/2023	STATE OF ODISHA NRUSINGHA CHARAN TARAI @ NRUSINGHA TARAILAMBODAR PRADHAN		//
		VS	VS	0
338	WP(C)/0015564/2023	STATE OF ODISHA BISWANATH BARIK	SHARMISTHA SAMAL	//
		VS	VS	0
339	WP(C)/0015565/2023	STATE OF ODISHA M/S. OMM SAI KRUPA KIRANA HOSPITALS PVT. LTD. NRUSINGHA	PRASAD SAMAL	//
		VS	VS	0
340	WP(C)/0015566/2023	STATE OF ODISHA GANESWAR MAHANTY	SHARMISTHA SAMAL	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :11/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0015567/2023	STATE OF ODISHA S.DRAUPADEE VS	SHARMISTHA SAMAL VS	// // ()
342	WP(C)/0015568/2023	STATE OF ODISHA KRISHNA CHANDRA MEHER VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
343	WP(C)/0015569/2023	STATE OF ODISHA GANDHARBA SENAPATI VS	BALAKRUSHNA RAY VS	// // ()
344	WP(C)/0015570/2023	STATE OF ODISHA BRAJA KISHORE NAYAK VS	DR. JITENDRA KUMAR LENKA VS	// // ()
345	WP(C)/0015571/2023	STATE OF ODISHA R.SATYA NARAYAN REDDY VS	SHARMISTHA SAMAL VS	// // ()
346	WP(C)/0015572/2023	STATE OF ODISHA PATA KRISHNA MRUTY VS	SHARMISTHA SAMAL VS	// // ()
347	WP(C)/0015573/2023	STATE OF ODISHA MURALI NAYAK VS	SHARMISTHA SAMAL VS	// // ()
348	WP(C)/0015574/2023	STATE OF ODISHA BHASKAR SETHY VS	SHARMISTHA SAMAL VS	// // ()
349	WP(C)/0015575/2023	STATE OF ODISHA SULOCHANA SAHU VS	SHARMISTHA SAMAL VS	// // ()
350	WP(C)/0015576/2023	STATE OF ODISHA CHOLA MS GENERAL INSURANCE COMPANY LTD., VS	SHARM ALI KHAN VS	// // ()
351	WP(C)/0015577/2023	THE CHAIRMAN PERSON, PERMANENT LOK ADALAT(PUS), KEONJHAR BENJAMIN DAS VS	RUDRA NARAYAN PARIJA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :11/05/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0015578/2023	SARBESWAR MALLICK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
353	WP(C)/0015579/2023	BIDYADHAR SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
354	WP(C)/0015580/2023	MUKUNDA CHANDRA SENAPATI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
355	WP(C)/0015581/2023	AJAYA KUMAR RAUTRAY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	WP(C)/0015582/2023	BABULA SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
357	WP(C)/0015583/2023	ABDHUT PRADHAN VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
358	WP(C)/0015584/2023	ASTIK RANJAN SINGH DEO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
359	WP(C)/0015585/2023	JAGDISH KISHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	WP(C)/0015586/2023	LAXMI NARAYAN BHANJA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
361	WP(C)/0015587/2023	SANJEEB KUMAR CHINARA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	// 0 //
362	WP(C)/0015588/2023	JAYANTI JENA VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
363	WP(C)/0015589/2023	JAYANTI JENA	AMITABH MISHRA	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	WPCRL/000064/2023	MINA NAYAK	SOUMYA RANJAN DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0004815/2023	LILUA @ RAMAKANTA NATH	SAMBIT BISWAL	KUJANGA /179 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0004816/2023	ARUN BHOI	SANJIB KUMAR BISWAL	BENTKAR (42 MOUZA) UPD CUTTACK /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0004817/2023	RAMAKANTA BARIK	DHARMENDRA SETHY	PIRAHAT P.S /82 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0004818/2023	GEDELA RAM KRISHNA @ G.RAMKRISHNA	BASUDEV PUJARI	KASINAGAR /36 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0004819/2023	GEDELA RAM KRISHNA @ G. RAMKRISHNA	BASUDEV PUJARI	KASINAGAR /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0004820/2023	SAROJINI MOHANTY	PRAKASH KUMAR MISHRA	DHENKANAL SADAR /290 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0004821/2023	GELHA @ SK. KADIR	SK. ZAFARULLA	SORO /200 /2023
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0004822/2023	BHABANISANKAR MALIK	SHASHANKA SEKHAR PANDA	KHANTAPADA /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0004823/2023	AJU JENA @ AJIT KUMAR JENA	JAYANTA KUMAR MAJHI	BASTA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0004824/2023	MD SANAULA	SWARAJ PATEL	KUTRA /51 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :11/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0004825/2023	STATE OF ODISHA NALINIKANTA MAHARANA VS	MANORANJAN ACHARYA VS	// KABISURYANAGAR /513 /2022 ()
376	ABLAPL/0004826/2023	STATE OF ODISHA SK. AZARUDDIN @ SK.AZHARUDDIN VS	SATYA RANJAN MULIA VS	// BHADRAK TOWN /225 /2023 ()
377	ABLAPL/0004827/2023	STATE OF ODISHA SUDHANSU SEKHAR MOHARANA VS	SMRUTI RANJAN ROUT VS	// BIDANASI /222 /2022 ()
378	ABLAPL/0004828/2023	STATE OF ODISHA PRADEEP SAHU @ PADI SAHU VS	DEBASIS MISHRA VS	// / /0 ()
379	ABLAPL/0004829/2023	STATE OF ODISHA SANATAN PATTAYAT VS	PRAMOD KUMAR JENA VS	// BALASORE SADAR /85 /2023 ()
380	ABLAPL/0004830/2023	STATE OF ODISHA JITENDRA ROUT VS	ANIRUDHA DAS VS	// DHENKANAL SADAR /329 /2023 ()
381	ABLAPL/0004831/2023	STATE OF ODISHA SATA @ SATYANANDA JENA VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /356 /2023 ()
382	ABLAPL/0004832/2023	STATE OF ODISHA SANA JAGADALA VS	BISWAJIT RANJAN TRIPATHY VS	// BAUNISUNI /35 /2023 ()
383	ABLAPL/0004833/2023	STATE OF ODISHA NAGARJUN GOCHHAYAT VS	CHHABI BEHERA VS	// CHOUDWAR /206 /2023 ()
384	ABLAPL/0004834/2023	STATE OF ODISHA ANKU @ ASHOK KUMAR GOUDA VS	KURESH PRASAD DASH VS	// TARASINGI /120 /2023 ()
385	ABLAPL/0004835/2023	STATE OF ODISHA RAGHU SWAIN VS	SANTOSH KUMAR MAHANTY VS	// KODALA /163 /2023 ()
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0004836/2023	PRAKASH MAHAKUR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	LARAMBA /52 /2023 () //
387	ABLAPL/0004837/2023	SHREEKANTA SETH @ ROHAN VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BARGARH RURAL /60 /2023 () //
388	ABLAPL/0004838/2023	KAMAL LOCHAN DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /126 /2023 () //
389	ABLAPL/0004839/2023	BIPLAB BIGRAHA PATRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	DHAMNAGAR /194 /2023 () //
390	ABLAPL/0004840/2023	GANESH BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /213 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :11/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	9/2023 COA/2/2023	PRASANTA KUMAR PRADHAN-MP	M/S.B.S.RAYAGURU
2	40/2023 TRPCRL/11/2023	AJAY KUMAR SAHU-MP	
3	83/2023 LAA/92/2010	STATE-MP	ASC
4	84/2023 LAA/138/2008	SPL.LAND AQ.REHABILI-MP	AG,ASC
5	85/2023 LAA/139/2008	SPL.LAND AQ.REHABILI-MP	
6	134/2023 SA/95/1990	SK.GUL MD.-MP	M/S.P.KAR
7	151/2023 CMAPL/248/2023	SAKUNTALA MAHARANA-MP	M/S.SUDHANSU SEKHAR JENA, K.K.SWAIN
8	152/2023 CMAPL/377/2023	DHRUBA KUMAR JAIN-MP	SWARUP KUMAR PATNAIK
9	153/2023 CMAPL/378/2023	SALILA DAS-MP	ADV.
10	165/2023 RVWPET/175/2023	COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT DEPARTMENT-MP	
11	166/2023 RVWPET/175/2023	COMMISSIONER-CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT DEPARTMENT-MP	
12	166/2023 CRLMP/734/2023	NIRANJAN PUJHARI-MP	
13	167/2023 RVWPET/176/2023	RABINDRANATH LENKA-MP	SAMEER KUMAR DAS
14	167/2023 CRLMP/955/2023	RINKI PRADHAN-MP	BALAKRUSHNA RAY
15	168/2023 CRLMP/447/2023	NARENDRA BARIK @ GAJENDRA BARIK-MP	
16	168/2023 RVWPET/177/2023	M/S. TATA STEEL LIMITED-MP	RONIT GHOSH
17	171/2023 MATA/160/2023	SRIYA SWATI SUCHARITA SWAIN-MP	SATYA RANJAN PATI
18	172/2023 MATA/160/2023	SRIYA SWATI SUCHARITA SWAIN-MP	SATYA RANJAN PATI
19	173/2023 MATA/161/2023	MANOJA KUMAR ROUT-MP	SUBAS CHANDRA DAS
20	174/2023 MATA/162/2023	MAHAN @ BABULA BEHERA-MP	HRUDANANDA MOHAPATRA
21	175/2023 MATA/163/2023	SUSHIL KUMAR BEHERA-MP	SABYASACHI MISHRA
22	195/2023 TRP(C)/36/2019	PRATIMA SAHU-MP	M/S.B.S.PANIGRAHI
23	196/2023 RPFAM/188/2022	BIKRAM BEHERA-MP	RAJESWARI DAS
24	196/2023 TRP(C)/177/2023	SANGITA GIRI @ SABITA GIRI-MP	JAYADEBA BEHERA
25	197/2023 RPFAM/120/2023	SK.TASLIM-MP	UNMESH CHANDRA JENA
26	211/2023	JAYARAM BEHERA-MP	DAYANANDA MOHAPATRA

27	CONTC/2029/2018 348/2023	SAMBIT SAUGAT JENA-MP	BHABANI SHANKAR DASPARIDA
28	CRLREV/253/2023 349/2023	DEBA@DEBENDRANATH-MP	M/S.DEBASNAN DAS,MISS ANIMA.K.DEI
29	CRLREV/11/2007 350/2023	DEBA@DEBENDRANATH-MP	M/S.DEBASNAN DAS,MISS ANIMA.K.DEI
30	CRLREV/11/2007 351/2023	ATALA TIRUPATI RAO @ ATALA MOHAN RAO-MP	SOUBHAGYA KUMAR DASH
31	CRLREV/254/2023 352/2023	ANANTA DEHURY-MP	MANAS KUMAR CHAND
32	CRLREV/256/2023 353/2023	ANANTA DEHURY-MP	MANAS KUMAR CHAND
33	383/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
34	FAO/223/2023 384/2023	MANAGER LEGAL, M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
35	FAO/224/2023 511/2023	MANORANJAN SAMUEL-MP	M/S.BIGYAN KU.SHARMA
36	RSA/431/2012 512/2023	MANORANJAN SAMUEL-MP	M/S.BIGYAN KU.SHARMA
37	RSA/431/2012 513/2023	KANAKALATA MAHAL-MP	BANSHIDHAR BAUG
38	RSA/180/2023 513/2023	GAJENDRA MAHALI-MP	DR. BESURA DAS
39	CMP/545/2023 514/2023	ASWINI KUMAR NAIK-MP	PRASANTA KUMAR KHUNTIA
40	RSA/187/2023 514/2023	BISHNU SUNA-MP	RAJJEET ROY
41	CMP/1148/2022 515/2023	ASWINI KUMAR NAIK-MP	PRASANTA KUMAR KHUNTIA
42	RSA/187/2023 515/2023	BISHNU SUNA-MP	RAJJEET ROY
43	CMP/1149/2022 516/2023	SWADHIN KUMAR SAHU-MP	LAXMINARAYAN PATEL
44	CMP/470/2023 517/2023	SUBHANA CHANDRA PATRA-MP	SUJATA JENA
45	CMP/546/2023 518/2023	SATYANARAYAN BARIK-MP	DEBENDRA KUMAR SAHOO
46	CMP/436/2023 719/2023	SITARAM DANTA-MP	NIRANJAN PANDA
47	BLAPL/684/2023 720/2023	MD. SARDAR-MP	SURENDRA KUMAR MISHRA
48	BLAPL/5164/2023 721/2023	SONU MAHATO-MP	NILAKANTHA DAS
49	BLAPL/5362/2023 722/2023	KISHORE KARMAKAR-MP	RAJIB LOCHAN PATTNAIK
50	BLAPL/5492/2022 723/2023	RABIN MANDAL-MP	PRANAB KUMAR DAS
51	BLAPL/4844/2023 724/2023	JUBRAJ BHUE-MP	
52	BLAPL/4884/2023 725/2023	NIROJ BANCHHOR-MP	
53	BLAPL/4950/2023 726/2023	KARUNA NAIK-MP	
54	BLAPL/4927/2023 727/2023	RAHUL BAGH-MP	MANAS KUMAR CHAND
55	BLAPL/7368/2022 794/2023	JAYANTI PATEL-MP	MANOJ KUMAR MOHANTY
56	MACA/379/2023 795/2023	AJAYA PURI-MP	JAGABANDHU SAHU
57	MACA/52/2023 796/2023	MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	
	MACA/451/2023		

58	797/2023 MACA/452/2023	BRANCH MANAGER(LEGAL CLAIMS) SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	
59	933/2023 ABLAPL/3592/2023	SUNAKAR SWAIN @ ANTARYAMI PARIDA-MP	
60	934/2023 ABLAPL/8178/2020	ABDUL KADIR KHAN @ KADIR-MP	JAGURUTI BARIK
61	935/2023 ABLAPL/3881/2023	AMIT KUMAR JEE @ LIPU-MP	
62	936/2023 ABLAPL/79/2023	ASHOK JENA @ ASHOK KUMAR JENA-MP	
63	937/2023 ABLAPL/3210/2023	SUSHANT KUMAR MISHRA @ SUSALI MISHRA-MP	
64	938/2023 ABLAPL/1981/2023	LINGARAJ PRADHAN-MP	
65	939/2023 ABLAPL/888/2023	PRABHAT KUMAR DAS @ PAPU-MP	TAPAN JYOTI PANI
66	940/2023 ABLAPL/39/2023	CHITTARANJAN MISHRA @ RANJAN MISHRA @ RANJANABHINAV MISHRA-MP	
67	941/2023 ABLAPL/10238/2022	SATNAM SINGH BAJWA-MP	
68	942/2023 ABLAPL/11066/2022	AJIT NAIK-MP	BIKASH CHANDRA PARIJA
69	943/2023 ABLAPL/3434/2023	MENAKA MOHAPATRA-MP	
70	944/2023 ABLAPL/950/2023	MD CHAND @ MD CHAND-MP	
71	1170/2023 CRLA/921/2022	RAME MURMU-MP	BASANTA KUMAR DAS
72	1171/2023 CRLA/127/2022	SANAK MALLICK-MP	BHARATI DASH
73	1172/2023 CRLA/528/2023	NIMESH SUNANI-MP	BRAJA KISHOR PANDA
74	1173/2023 CRLA/528/2023	NIMESH SUNANI-MP	BRAJA KISHOR PANDA
75	1174/2023 CRLA/130/2018	BIRABARA DEHURY-MP	M/S.SUMANTA KU.NAYAK
76	1175/2023 CRLA/530/2023	GURUPRASAD KARNA-MP	BISWAJIT RANJAN TRIPATHY
77	1176/2023 CRLA/530/2023	GURUPRASAD KARNA-MP	BISWAJIT RANJAN TRIPATHY
78	1177/2023 CRLA/530/2023	GURUPRASAD KARNA-MP	BISWAJIT RANJAN TRIPATHY
79	1178/2023 CRLA/532/2023	DIBAKARA SAHU-MP	MOHENDRA KUMAR MOHAPATRO
80	1179/2023 CRLA/532/2023	DIBAKARA SAHU-MP	MOHENDRA KUMAR MOHAPATRO
81	1180/2023 CRLA/932/2022	RABINDRA RANA @ KALIA-MP	M/S.RESHMA BEHERA, SANJAY KUMAR PARIDA, JEE
82	1181/2023 CRLA/480/2016	PAGAL PANDAB-MP	M/S.SARAT KUMAR JENA, MR.A.MOHANTY
83	1635/2023 CRLMC/2315/2023	AUJWALYA KUMAR JENA@AUJALYA KUMAR JENA-MPSMRUTI RANJAN MOHAPATRA	
84	1636/2023 CRLMC/1782/2023	DR.GUNANIDHI NAIK, OAS-MP	
85	1637/2023 CRLMC/3560/2022	PRASANTA CHANDRA RATH-MP	
86	1638/2023 CRLMC/1644/2023	MADHUSMITA SAMANT-MP	JAYDEEP PAL
87	1639/2023 CRLMC/1875/2023	MADHUSMITA SAMANT-MP	JAYDEEP PAL
88	1640/2023 CRLMC/415/2023	AKHAYA BISWAL-MP	KABIRAJ PRADHAN
89	1641/2023	BIJAYA KUMAR MOHANTY-MP	

90	CRLMC/4143/2022 1642/2023	TUKUNA SETHY-MP	
91	CRLMC/1088/2023 1643/2023	BABAJI CH. SAHOO-MP	
92	CRLMC/1368/2023 1644/2023	UPENDRA SWAIN-MP	RAGHUNATH DAS MOHAPATRA
93	CRLMC/2319/2023 1645/2023	M/S.SHREE LINGARAJ FEEDS LTD.-MP	PRASANTA KUMAR MISHRA
94	CRLMC/3807/2022 1646/2023	SUSANTA KUMAR MOHANTY-MP	GANGADHAR SAMAL
95	CRLMC/2321/2023 1647/2023	RASARACHI@RASARAJ NAYAK-MP	ABHIJIT DAS
96	CRLMC/2164/2023 1648/2023	RATIKANT TRIPATHY-MP	SUBHRANSHU BHUSAN MOHANTY
97	CRLMC/2329/2023 1649/2023	DEPUTY INSPECTOR GENERAL,BORDER SECURITY FORCE	CH. K. KAPORE MR. UDIT RANJAN JENA
98	CRLMC/50/2017 2525/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
99	WA/981/2023 2526/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
100	WA/981/2023 2527/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT,A.G.A
101	WA/981/2023 2528/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
102	WA/982/2023 2529/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
103	WA/982/2023 2530/2023	STATE OF ODISHA-MP	NIHAR KANTA PRAHARAJ,A.G.A
104	WA/982/2023 2531/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
105	WA/983/2023 2532/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
106	WA/983/2023 2533/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
107	WA/983/2023 2534/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
108	WA/984/2023 2535/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
109	WA/984/2023 2536/2023	SECRETARY, WORKS DEPARTMENT,ODISHA-MP	SURYA NARAYAN PATNAIK,A.G.A
110	WA/984/2023 2537/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
111	WA/985/2023 2538/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA, A.G.A.
112	WA/985/2023 2539/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR.-MP	PRAFULLA KUMAR RATH
113	WA/922/2023 2540/2023	BHUBANESWAR MUNICIPAL CORPORATION, BBSR.-MP	PRAFULLA KUMAR RATH
114	WA/922/2023 2541/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
115	WA/986/2023 2542/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
116	WA/986/2023 2543/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
117	WA/986/2023 2544/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
118	WA/987/2023 2545/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
119	WA/987/2023 2546/2023	HEMANTA KUMAR SETH-MP	KUNAL KUMAR SWAIN
120	WA/77/2023 2547/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
	WA/988/2023		

121	2548/2023 WA/988/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
122	2549/2023 WA/988/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
123	2550/2023 WA/990/2023	GOURANGA CHARAN PADHAN-MP	NRUSINGH CHARAN PATI
124	2551/2023 WA/991/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
125	2552/2023 WA/991/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
126	2553/2023 WA/991/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
127	2554/2023 WA/992/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
128	2555/2023 WA/992/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
129	2556/2023 WA/992/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
130	2557/2023 WA/993/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
131	2558/2023 WA/993/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
132	2559/2023 WA/993/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
133	2560/2023 WA/995/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
134	2561/2023 WA/995/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
135	2562/2023 WA/994/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
136	2563/2023 WA/994/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
137	2564/2023 WA/994/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
138	2565/2023 WA/996/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
139	2566/2023 WA/996/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
140	2567/2023 WA/996/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
141	2568/2023 WA/997/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
142	2569/2023 WA/997/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
143	2570/2023 WA/997/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
144	2571/2023 WA/998/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
145	2572/2023 WA/998/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
146	2573/2023 WA/998/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
147	7092/2023 WP(C)/15378/2023	SHISHIR KUMAR NAYAK-MP	AKSHAYA KUMAR SAHOO
148	7093/2023 WP(C)/15381/2023	ARTABANDHU ROUT-MP	BISWABIHARI MOHANTY
149	7094/2023 WP(C)/5824/2016	M/S.TRL KROSAKI REFRACTORIES LTD.-MP	M/S.BHABANI P.MOHANTY
150	7095/2023 WP(C)/15383/2023	DIPAK KUMAR BHOI-MP	AJAYA KUMAR JENA
151	7096/2023 WP(C)/15386/2023	SAROJINI MOHANTY-MP	HRUDANANDA MOHAPATRA
152	7097/2023	SARAT KUMAR BEHERA-MP	HRUDANANDA MOHAPATRA



153	WP(C)/15388/2023 7098/2023	M/S. P.DAS BALAJI JV-MP	SIDHANT DWIBEDI
154	WP(C)/15395/2023 7099/2023	ANUP KUMAR DAS-MP	BIBHU PRASAD MOHANTY
155	WP(C)/15393/2023 7100/2023	ANUP KUMAR DAS-MP	BIBHU PRASAD MOHANTY
156	WP(C)/15393/2023 7101/2023	TIKCHAN ADBANG-MP	BIJAYA KUMAR BEHERA 1
157	WP(C)/13451/2023 7102/2023	JITRAY BASKEY-MP	
158	WP(C)/12974/2023 7103/2023	M/S DALMIA BHARAT LTD.-MP	M/S.T.K.SATPATHY
159	WP(C)/18042/2021 7104/2023	SAMALESWARI MUNDA-MP	BHABANI SHANKAR DASPARIDA
160	WP(C)/15442/2023 7105/2023	GAGAN CHANDRA ROUT-MP	PRAVASH CHANDRA JENA
161	WP(C)/15444/2023 7106/2023	VEDANTA LTD., MUMBAI-MP	PRASHANTA KUMAR NAYAK
162	WP(C)/9617/2023 7107/2023	ALOK RANJAN HOTA-MP	SHASHI BHUSAN JENA
163	WP(C)/13528/2023 7108/2023	GENERAL MANAGER, MAHANADI COALFIELDS LTD., LAKSHIMPUR-MP	KANINDU KUMAR MISHRA
164	WP(C)/15445/2023 7109/2023	GENERAL MANAGER, MAHANADI COALFIELDS LTD., JHANSUDA-MP	ARINDU KUMAR MISHRA
165	WP(C)/15448/2023 7110/2023	BAIRAGI BAL-MP	SATYA NARAYAN MISHRA
166	WP(C)/15452/2023 7111/2023	SWARNALATA BEHERA-MP	MONOMOY BASU
167	WP(C)/15453/2023 7112/2023	SUDHARMA BARIK-MP	SATYA NARAYAN MISHRA 4
168	WP(C)/15455/2023 7113/2023	RASHMI KANTA ROUT-MP	SANGRAM KUMAR SINGH
169	WP(C)/15457/2023 7114/2023	LAXMIDHAR PANDA-MP	
170	WP(C)/14091/2010 7115/2023	PADMA MANJARI DEVI-MP	BIBEKANANDA BHUYAN
171	WP(C)/15461/2023 7116/2023	PADMA MANJARI DEVI-MP	BIBEKANANDA BHUYAN
172	WP(C)/15461/2023 7117/2023	RAMESH CHANDRA DEO-MP	
173	WP(C)/933/2021 7118/2023	BASANTA KUMAR PRADHAN-MP	GYANA RANJAN SETHI
174	WP(C)/34403/2021 7119/2023	PADMA MANJARI DEVI-MP	BIBEKANANDA BHUYAN
175	WP(C)/15462/2023 7120/2023	PADMA MANJARI DEVI-MP	BIBEKANANDA BHUYAN
176	WP(C)/15462/2023 7121/2023	SOUMYA RANJAN NAYAK-MP	MANOJ KUMAR MOHANTY
177	WP(C)/15465/2023 7122/2023	KARTIK CHANDRA DAS-MP	
178	WP(C)/13548/2023 7123/2023	SARASWATI SISHU MANDIRA, CUTTACK-MP	BIBHUTI BHUSAN CHOUDHURY
179	WP(C)/15468/2023 7124/2023	M/S ORIENTAL ZIRCONIA, BBSR-MP	PITAMBAR ACHARYA
180	WP(C)/15471/2023 7125/2023	MARUN BIBI-MP	M/S.PRAHALLAD KARM/S PRAFULLA KU RATH,R.N.P
181	WP(C)/3117/2008 7126/2023	BAGULU DAS-MP	
182	WP(C)/1513/2019 7127/2023	RAMESWAR NAYAK-MP	BHAWANI SANKAR PANIGRAHI
183	WP(C)/15475/2023 7128/2023	M/S. JAI JAWAN MOTORS, SONEPUR-MP	LALIT KUMAR MAHARANA
	WP(C)/15481/2023		

184	7129/2023 WP(C)/15472/2023	M/S. ACHARYA HARIHAR REGIONAL CENTRE FOR CANCER RESEARCH-MP	
185	7130/2023 WP(C)/12592/2023	MAHENDRA PATRA-MP	BAIJAYANTI MOHANTY
186	7131/2023 WP(C)/3935/2019	MANOJ MOHANTY-MP	M/S.DIGAMBARA MISHRA
187	7132/2023 WP(C)/15504/2023	M/S.KBM CONSTRUCTION, PURI-MP	SUKANTA KUMAR DALAI
188	7133/2023 WP(C)/15515/2023	KRUSHNA CHANDRA SETHI-MP	SIDHESWAR MALLIK
189	7134/2023 WP(C)/9806/2023	GANGADHAR YUBAK SANGHA, BHAWANIPATNA-MP	SIDHESWAR MALLIK
190	7135/2023 WP(C)/15450/2023	DR. ASHOK KUMAR SAHOO-MP	GYANA RANJAN SETHI
191	7136/2023 WP(C)/15522/2023	ASHISH PATTNAIK-MP	SIDHARTHA DAS
192	7137/2023 WP(C)/15520/2023	KIRUTHIKA P-MP	RAJIV KUMAR MAHANTA
193	7138/2023 WP(C)/15520/2023	KIRUTHIKA P-MP	RAJIV KUMAR MAHANTA
194	7139/2023 WP(C)/15531/2023	AYUSHMAN SINGH LOHAR-MP	PRATAP CHANDRA CHHINCHANI
195	7140/2023 WP(C)/15532/2023	NIBEDITA MALLIK-MP	T.DHIREN KUMAR DORA
196	7141/2023 WP(C)/11905/2022	THE MANAGEMENT, NEELACHAL HOSPITAL PVT. LTD., BBSRIMP	POHAN NANDA
197	7142/2023 WP(C)/15536/2023	KUNAL PATRA-MP	KOUSIK ANANDA GURU
198	7143/2023 WP(C)/3479/2018	LABA BUDA-MP	M/S.UPENDRA KUMAR SAMAL
199	7144/2023 WP(C)/4564/2023	JYOTSNARANI SARANGI-MP	
200	7145/2023 WP(C)/15544/2023	MAMATA METAL AND STEELS PVT. LTD.,CUTTACK-MP	KANANBALA ROY CHOUDHURY
201	7146/2023 WP(C)/7426/2015	BISWAR KU.NAYAK-MP	
202	7147/2023 WP(C)/15527/2023	AKRITI-MP	KSHIROD KUMAR SAHOO
203	7148/2023 WP(C)/15559/2023	PUSPANJALI GAANA-MP	RUDRA PRASAD KAR
204	7149/2023 WP(C)/15565/2023	M/S. OMM SAI KRUPA KIRANA HOSPITALS PVT. LTD. CUTTACK-MP	PRASAD SAMAL
205	7150/2023 WP(C)/7562/2023	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	PAMI RATH
206	7151/2023 WP(C)/17295/2022	JUBARAJ SAMAL-MP	AGASTI KANUNGO
207	7152/2023 WP(C)/15569/2023	GANDHARBA SENAPATI-MP	BALAKRUSHNA RAY
208	7153/2023 WP(C)/15576/2023	CHOLA MS GENERAL INSURANCE COMPANY LTD.,BBSRIMP	ADAM ALI KHAN
209	7154/2023 WP(C)/7885/2023	BASANTA KUMAR NAIK-MP	RAMESH CHANDRA BEHERA
210	7155/2023 WP(C)/3064/2023	MANAS KUMAR SATPATHY-MP	SOUMENDRA PATTANAIAK
211	7156/2023 WP(C)/7643/2019	GONASIKA HIGHER SECONDARY SCHOOL,CHAIRMAN-MP	M/S.N.K.SAHU
212	7157/2023 WP(C)/19056/2022	PRABODHA KUMAR SENAPATI-MP	
213	7159/2023 WP(C)/15588/2023	JAYANTI JENA-MP	AMITABH MISHRA
214	7160/2023 WP(C)/15589/2023	JAYANTI JENA-MP	AMITABH MISHRA